

R.O.C.No.85262-A/2021-B2



DISTRICT JUDGE
POSTING

NOTIFICATION No. 241 / 2021

The suspension of Thiru.M.Suresh Viswanath, District Judge of Tamil Nadu State Judicial Service, formerly functioned as Presiding Officer, Labour Court, Hosur, is hereby revoked and he is reinstated into service. On his reinstatement, Thiru.M.Suresh Viswanath, who has been deputed to the Puducherry Judicial Service to function as District Judge, Karaikal in G.O.(D) No.416, Public (Special-A) Department, dated 27.09.2021 and appointed as such on deputation basis in G.O.Ms.No.39/2021-LD, Law Department, Government of Puducherry, dated 27.09.2021 is posted on deputation as District Judge, Karaikal in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 29.09.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

(Sd/-)